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Title: Election of Four members from Lok Sabha to the National Shipping Board.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to move:

"That in pursuance of clause (a) of sub-section(2) of section 4 of the Merchant Shipping Act, 1958, read with rule 3 of the National Shipping Board Rules, 1960, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the National Shipping Board, subject to the other provisions of the said Act and the rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (a) of sub-section(2) of section 4 of the Merchant Shipping Act, 1958, read with rule 3 of the National Shipping Board Rules, 1960, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the National Shipping Board, subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*

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